

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

CUSTOMS Appeal No. 14016 of 2013-DB

(Arising out of OIA-397-398/2013/CUS/COMMR-A-/AHD Dated-10.09.2013 passed by Commissioner of Customs-AHMEDABAD)

C.C.,-AHMEDABAD

CUSTOM HOUSE,
NEAR ALL INDIA RADIO NAVRANGPURA,
AHMEDABAD, GUJARAT

.....Appellant

VERSUS

ARYAN CHEMICALS

63, MAHARSHI DAYANAND MARG, NEAR RAILWAY LINE,
SAIJPUR BOGHA, AHMEDABAD-GUJARAT

.....Respondent

APPEARANCE:

Shri R. Subramana, Advocate appeared for the Appellant

Shri Ajay Kumar Samota, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA (JUDICIAL)**

DATE OF HEARING:02.02.2023
DATE OF DECISION:02.02.2023

The appeal is disposed of. For order see order of date in Customs Appeal 14015 of 2013.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha